SEMINAR ON LEATHER AND LEATHER GOODS INDUSTRY

- *621. SHRI P. N. RAJABHOJ: Will the Minister of COMMERCE AND INDUS-TRY be pleased to state:
- (a) the names of the persons who participated in the seminar on leather and leather goods industry held from 31st July to 2nd August, 1958, and the places to which they belonged;
- (b) what are the decisions taken by the general body of the seminar; and
- (c) what are the suggestions put before Government on behalf of the seminar?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) to (c). Two statements are laid on the Table of the House. [See Appendix XXII, Annexure Nos. 57 and 58.]

The suggestions made at the Seminar are being studied by the Development Commissioner, Small Scale Industries and will be referred to the appropriate authorities for necessary action.

RESTRICTIONS ON IMPORTS OF BOOKS, JOURNALS AND SCIENTIFIC INSTRUMENTS

- *623. SHRI BIBUDHENDRA MISRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any restriction been put on the import of books, scientific instruments journals and necessary for study and teaching in schools and colleges;
- (b) if so, what is the saving in foreign exchange so far accrued as a result of imposition of such restriction: and
- (c) whether there is any proposal to relax the restriction in view of the difficulties faced by the universities as a result of such restriction?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

- (a) Yes, Sır, Books, Periodicals, Magazines etc. which were O.G.L. until the end of June 1957 were brought under licensing from July 1957 onwards. Scientific instruwhich fall under different serial numbers of the Import Trade Control Classification have been subject to licensing but the import quotas for these items like almost all other items in the I.T.C. schedule have been reduced to conserve foreign exchange. But in order that schools, colleges and laboratories are not put to any difficulty in the matter of procuring scientific instruments, a provision has been made in the current import policy for the import of such of those instruments as are not indigenously available by technical and educational institutions.
- (b) It is not possible to estimate the saving in foreign exchange figures regarding utilisation of licences are not available.
- (c) The policy for books and periodicals and scientific instruments for the next period cannot be anticipated at this stage.

माही ग्रौर यनाम का श्रपने ग्रपने निकट के राज्यों के साथ मिलाया जाना

*६३०. श्री नवाब सिंह चौहान : वया प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पांडिचेरी के चीफ कमिश्नर श्री एम० के० कपलानी ने २८ ग्रगस्त, १९५८ को पत्र-प्रतिनिधियों को दी गई एक मुलाकात में कहा कि माही ग्रौर यनाम को ग्रपने ग्रपने निकट के राज्यों में मिला दिया जाना चाहिए : ग्रौर
- (ख) यदि उपर्युक्त भाग (क) का उत्तर 'हां' हो, तो क्या इस ब्राशय की कोई योजना सरकार के विचाराधीन है; श्रोर यदि है, तो वह योजना क्या है ?